

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

STARRED QUESTION NO:343
ANSWERED ON:19.12.2011
RELOCATION OF TOLL PLAZAS
Patel Shri Bal Kumar

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether certain toll plaza(s) have been set up at in appropriate locations on various National Highways across the country resulting in cumulative and sizeable losses to the exchequer;
- (b) if so, the details thereof, NH-wise;
- (c) whether the Government is contemplating to re-locate such toll plaza(s) in order to avoid any further losses to the exchequer;
- (d) if so, the details thereof alongwith the steps taken by the Government in this regard; and
- (e) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (DR. C.P. JOSHI)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO.343 DATED 19.12.2011 ASKED BY SHRIBAL KUMAR PATEL, REGARDING RELOCATION OF TOLL PLAZAS.

(a) No, Madam. Location of a fee plaza on any National Highways is finalized keeping in view the norms prescribed in the Fee Rules applicable at the time of establishing of a particular plaza. Hence every toll plaza location set up by NHAI is carefully planned to optimise revenue accruals.

(b) Does not arise.

(c) No, Madam.

(d) Does not arise.

(e) Does not arise.